

BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

THIRTY-FIRST REPORT

(Presented and adopted on 7.3.2002)

The Business Advisory Committee held a sitting on Thursday, the 28th February, 2002.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

(1) Discussion on the Motion of Thanks on the President's Address.	3 days
(2) General Discussion on General Budget for 2002-2003	
(3) Discussion and Voting on Demands for Grants on Account (General) for 2002-2003.	3 days
(4) Discussion and Voting on Supplementary Demands for Grants (General) for 2001-2002.	
(5) Discussion and Voting on Demands for Excess Grants (General) for 1998-99.	
(6) General Discussion on Railway Budget for 2002-2003.	
(7) Discussion and Voting on Demands for Grants on Account (Railways) for 2002-2003.	2 days
(8) Discussion and Voting on Supplementary Demands for Grants (Railways) for 2001-2002.	
(9) Discussion on Statutory Resolution seeking disapproval of the Prevention of Terrorism (Second) Ordinance , 2001.	
(10) The Prevention of Terrorism Bill, 2002. <u>(Replacing the Ordinance)</u> <u>(Consideration and passing)</u>	1 day

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| (11) Discussion on Statutory Resolution seeking disapproval of the Institute of Technology (Amendment) Second Ordinance, 2001. | |
| (12) The Institutes of Technology (Amendment) Bill, 2001.
<u>(Replacing the Ordinance)</u>
<u>(Consideration and passing)</u> | |
| (13) Discussion on Statutory Resolution seeking disapproval of the Passport (Amendment) Second Ordinance , 2001. | 1 day |
| (14) The Passport (Amendment) Bill, 2002.
<u>(Replacing the Ordinance)</u>
<u>(Consideration and passing)</u> | |
| (15) Discussion on Statutory Resolution seeking disapproval of the Central Excise Tariff (Amendment) Ordinance , 2002. | |
| (16) The Central Excise Tariff (Amendment) Bill, 2002
<u>(Replacing the Ordinance)</u>
<u>(Consideration and passing)</u> | |

3. The Committee further recommend that the discussion on Ayodhya issue may be taken up on Thursday, the 7th March, 2002.

4. The Committee also recommend that the sitting of the House fixed for Monday, the 11th March, 2002 may be cancelled.

5. The Committee further recommend that in order to provide sufficient time for completion of essential items of Government Business, the House may sit on Saturday, the 16th March, 2002.

6. The Committee also recommend that Private Member's Business fixed for Friday, the 15th March, 2002 may be taken up on Saturday, the 16th March, 2002.

7. The Committee further recommend that in order to make available more time for disposal of urgent items of Government Business, the House may sit late upto 8 P.M. daily from Monday, the 4th to Friday, the 22nd March, 2002.

G.M.C.BALAYOGI

NEW DELHI,
February 28, 2002
Phalguna 8, 1923 (Saka)

Chairman,
BUSINESS ADVISORY COMMITTEE.